

life. He narrowly escaped from this conspiracy. He comes under 'Z' category security. A message about his tour was conveyed to the State Government from Delhi P.C.R. to the S.S.P., Indore on 28.9.1991 vide M.R. No. 3732... (Interruptions) As per the reports in all the Hindi papers, Fres Press English daily and a brief from the Indore Press Club, seven newsmen were injured including the one with a broken wrist, and the injured were hospitalised. The journalists had passed a resolution condemning this incident and they already issued a statement boycotting to participate in any of the functions to be organised by the Akila Bharatia Vidyarti Parishad and the Vishwa Hindu Parishad.

Sir, I would like to convey to the Home Ministry that the Government of Madhya Pradesh committed a total lapse on the security arrangement for Dr. Farooq Abdullah. I want that the Government must obtain a report from the State Government and let us know as to what exactly conspired against the national leader. I also want that the S.S.P., who had been lax in his duty should be suspended. The information should be obtained from the State Government and we must know as to what had exactly happened on that day at the Press Club, Indore.

(Interruptions)

SHRI DIGVJAYA SINGH: This is not the first incident

(Interruptions)

MR. SPEAKER: It is not necessary to repeat it again.

SHRI DIGVJAYA SINGH: This is the third incident which had taken place (Interruptions)

MR. SPEAKER: I will allow you on some other point and not on this. Now, Shri Hari Kishore Singh.

[Translation]

SHRI HARI KISHORE SINGH (Sheohar): Mr. Speaker, Sir, I thank you for allowing me to raise an important matter in the House. Yesterday a powerful bomb was found inside Air India plane. It poses a big question mark on our security system. I would, therefore, like the hon. Minister to make a statement on the Bomb incident in air India plane immediately. I know that when luggage is put on board it is checked through X-ray machines. This facility of security check of luggage is available in two airlines only. I believe one is the PANAM which is now known as Delta Airlines and the other is Air India. The luggage is checked through X-ray machines. How was the bomb smuggled into the plane in spite of the security arrangements. When even the Members of Parliament are not spared of security checks. I would like to thank the employees and officers of Air India for having detected the bomb at the nick of time and evading a big disaster. I, therefore, demand that the entire security system should be given a fresh look and the persons who are responsible for these lapses should be brought to book. This question is significant because I have been told that the entire security system is going to be privatised by the International Airport Authority of India. I would like to know whether this is true. Mr. Minister, I cannot educate you, but I can give you some information as you are likely to visit Soviet Union shortly. There should be no negligence in providing you security. I am warning you because you would be going with a delegation to Soviet Union... (Interruptions) It is very essential to conduct a thorough enquiry into the incident.

MR. SPEAKER: Please listen to me. The hon. Minister has told me that he would be making a statement in this connection. I have allowed him to make a statement at 5 PM today. I allowed you so that you could

mention a point in this regard. We don't want a long discussion.

**SHRI HARI KISHORE SINGH:** Sir, there can be no discussion on the statement of the Minister.

**MR. SPEAKER:** It is not like that you have drawn the attention of the House in a nice manner. Besides, the hon. Minister would be making a statement on this.

**SHRI HARI KISHORE SINGH:** Then there should be a discussion after the Statement.

**MR. SPEAKER:** I will try to find out how a discussion could be allowed on it later.

[*English*]

**SHRI M. KRISHNASWAMY (Vandavasi):** Neyveli Lignite Corporation is one of the largest undertakings of the Government of India in Tamil Nadu. We have to ensure such an organisation functions very well. Due to heavy rains recently the functioning of the Corporation has come to a standstill leading to the impact of power shortage and the loss thereon.

Due to the power failure in the plant, there is a loss of production from the second power unit and the loss is Rs. 2 crores per day. The industrial loss on account of shortage of power as per estimates would be 40 times as much. In other words, the loss is estimated at around Rs. 80 crores a day.

Due to the failure of power so many industries have to be shut down and agricultural operations also could not be carried on. It is one of the vital establishments and we have imported machineries worth several crores of rupees. I understand that some of the machinery which was submerged will not function for ever. The occurrence has resulted due to irresponsible functioning of the

officers to maintain the operation at expected level. They should have maintained garland canal in a proper manner and they should have taken steps least to drain the water immediately to avoid submersion of valuable machinery.

**MR. SPEAKER:** I have allowed you to make a brief statement and you are reading a very long statement.

**SHRI M.S. KRISHNASWAMY:** Due to negligence of the officers concerned the nation has lost hundreds of crores of rupees. I would like to suggest to the Government that they should appoint a commission of enquiry to probe the matter so that the delinquent officials could be exposed.

[*Translation*]

**SHRI HARI KEWAL PRASAD (Salem-pur):** Mr. Speaker, Sir, the founder of Chattisgarh Mukti Morcha and a famous trade Union leader Shri Shankar Guha Niyogi was shot dead on 28th September, 1991 while he was asleep. Shri Niyogi had met the President about 17 days before he was assassinated. He had given a memorandum to the President and also expressed apprehension of being killed. The accused who have been named in the murder case are roaming brazenly. As all of them are big industrialists, they are being protected by some influential politicians, the Madhya Pradesh Government and the local administration. Sir, after the murder of Mr. Niyogi on 6th October a tape was found at his residence in which his last speech was recorded. In the recorded speech he has clearly mentioned the names of certain capitalists alleging that (*Interruptions*)

**MR. SPEAKER:** Will the issue of murder of an individual be appropriate to raise in the House?

(*Interruptions*)